

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 674 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. Nityananda Prusty, Judicial Member

Nageswar Passwan & Ors.

- Vs -

M/O Defence

For the Applicants : None

For the Respondents: Mr. B. Mukherjee, Counsel

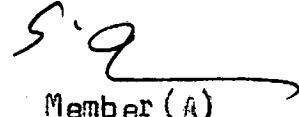
Date of Order : 17-11-2003

ORDER

MR. NITYANANDA PRUSTY, JM

Ld. Counsel for the applicant is not present even on second call. Mr. Mukherjee, Ld. Counsel for the departmental respondents is present. On perusal of record it is found that the Ld. Counsel for the applicants was not present on 17.1.03, 27.1.03, 7.3.03, 17.6.03 and also on 5.9.03. In view of above, as it appears the applicants are no more interested to proceed with the matter. The O.A. is accordingly dismissed for default. No costs.

  
Member (J)

  
Member (A)

DKN